

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/947(CHE)/2024**

**PETITION NUMBER : CP(IB)/915(CHE)/2019**

**NAME OF THE APPLICANT : CA Mahalingam Suresh Kumar  
(Liquidator) M/s S&S Industries  
and Enterprises Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Reg 15 of IBBI of  
Reg 2016**

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**ORDER**

Ld. Counsel Ms. Akila for the Applicant

This IA has been filed to take on record the 12<sup>th</sup> Progress Report for the quarter ended 31.03.2024.

The report is taken on record subject to all just exceptions.

**IA(IBC)/947(CHE)/2024 is accordingly disposed off.**

**-Sd-**  
**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

phk

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**